



**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**

O.A/350/1285/2013

Date of Order: 16.09.2019

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member

Sri Sudha Sindhu Bairagi, Age 64 years, S/o Late Bhupendra Nath Bairagi, (E- L.D.C under the Regional Director Central Ground Water Board, Er. Region Bhujalika, Sector -V, C.P. Block - II, Salt Lake City, Kolkata - 91, Residing at Dakshin Roy Pally, P.O Baruipur, Kolkata 700144.

--Applicant.

Versus

1. Union of India, service through the Secretary, Ministry of Water Resources, Govt. of India, Central Ground Water Board, New Delhi 110001.
2. The Regional Director, C.G.W.B, E. Region, Block 6, Sector V, Salt Lake, Kolkata - 700091.
3. The Sr. Administrative Officer, Ministry of Water Resource, Govt. of India, C.G.W.B. Bhujal Bhawan, NH-IV, Faridabad - 121001.
4. The Pay & Accounts Officer, C.G.W.B. Bhujal Bhawan, NH-IV, Faridabad - 121001.

--Respondents

For The Applicant(s): In person

For The Respondent(s): None

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J):

The applicant appears in person and submits that he has got his grievance redressed and does not want to pursue the matter any further

2. In view of the submissions made by the applicant, the O.A has become infructuous and is disposed of as infructuous.
3. Letter dated 16.09.2019 is taken on record.

(Bidisha Banerjee)
Member (J)

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